

Name of Officer (In Full):- Mansoor Ahmed
Date of Birth:- 07/12/1966
Present post held:- II Add. Distt. & Sessl.

Name of Officer (In Full):-

Date of Birth: 07/12/1966

Present post held:-
II Add. Distt. & Session Judge, Bilaspur, C.G.

IMMOVABLE PROPERTY

Name of District Sub-Division Taluka and village in which property is situated	Name and detail of property		If not is own name, State in whose name held and his / her relationship to the Govt. Servant.	How acquired? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Gram Panchayat Borhyakala Teh. -& Distt. Raipur, C.G.	—	Open land 40x60 Plat no. M-49 Total area 2400 Sq. ft. Total cost - Rs. 10,33,000/-	—	By purchasing from Sanjay bajpai Builder Pvt. Lmt Raipur C.G.

MOVABLE PROPERTY (Valued Above 25,000/- of Rs.)

Name of Articles	Cost
1. One Maruti Swift Dzire car -	Rs. 6,32,000/-
2. One Bajaj Discover Motor cycle -	Rs. 40,000/-
3. One Bajaj chetak scooter Motor cycle -	Rs. 5,000/-
JEWELLARY (Lump Sum)	
Rs. 7,00,000/- (Spouse)	

<u>Shares/Debentures</u>				
Name of Issuing Company 1		Nos. of Shares 2		
<u>Life Insurance Policy & Others</u>				
Name of Issuing Company 1		Amount 2		
04 LIC Policy		Rs. 10,00,000/-		
01 SBI Mutual fund		Rs. 1,25,000/-		
<u>Bank Deposits/Securities & Investments</u>				
	Name of Bank	City	Amount	
1) Fixed Deposit's	SBI (Self)	Bilaspur	Rs. 4,61,206/-	
2) Savings Bank A/C	SBI (Self)	Bilaspur	Rs. 1,07,932-68	
	SBI (Smt. Shabana Mansoor - Wife)	Bilaspur	Rs. 41,161/-	
3) PPF				
4) GPF				
5) NSS			Rs. 8,77,145/-	
6) Others				

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note:- The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965

14/01/13
 Signature & Date